

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).315-316/2013

(From the judgement and order dated 28/08/2012 in CRLA No.1943/2010, CRLA No.2388/2010 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

AKHILESH @ BARSATI ETC

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail and recall of order dated 01.04.2013)

Date: 18/11/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. S.N. Bhat, AOR
Mr. D.P. Chaturvedi, Adv.

For Respondent(s) Mr. Irshad Ahmad, AAG
Mr. Samir Ali Khan, AOR
Mr. Aviral Saxena, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter for final disposal.

|(Chetan Kumar)
|Court Master

|(Savita Sainani)
|Court Master

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